

six Indians by the Government of Ghana for certain reported irregularities alleged to have been committed by them;

(b) the nature of such irregularities;

(c) whether Government have been informed by the Ghana Government or consulted by them regarding the action taken by them; and

(d) whether these persons are Indian nationals or Ghana citizens?

The Minister of External Affairs (Shri Swaran Singh): (a) Government is aware that residential permits of six Indian merchants were cancelled by the Government of Ghana.

(b) These people were in possession of certain irregular import licences.

(c) Our High Commissioner in Accra was informed by the Ghana Government of the action proposed to be taken by them.

(d) These persons are Indian nationals.

Afro-Asian Permanent Sectt. Meeting

31. { Shrimati Savitri Nigam:
Shri F. C. Barman:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Vishwa Nath Pandey:

Will the Minister of External Affairs be pleased to state:

(a) whether Government had sent any delegation to or permitted any individual to go to the meeting of permanent Afro-Asian Secretariat held in Cairo in June, 1964; and

(b) if so, the details thereof?

The Minister of External Affairs (Shri Swaran Singh): (a) No. Government of India had not sent any delegation to any meeting of the permanent Afro-Asian Secretariat nor are they aware of any individual

having gone from India to attend the meeting referred to.

(b) Does not arise.

British Electronic Equipment at Agra

32. { Shri C. K. Bhattacharyya:
Shri Indrajit Gupta:
Shri Yashpal Singh:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that valuable British electronic equipment supplied to India as part of military aid in the emergency is lying idle at Agra Depot, as reported in the *Daily Telegraph*, London;

(b) the details of such equipment; and

(c) the reasons for the equipment not being used?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) to (c). The U.K. authorities supplied during 1963, 25 wireless stations required by the Indian Army for radio communications between formations. These sets are vehicular sets but they were obtained from U. K. without being mounted on vehicles in order to utilise indigenously available vehicles. The vehicle selected was found during trials to require modifications. A new design for mounting the equipment on the vehicles has been finalised and the equipment will shortly be mounted on the modified vehicles. In the meantime, 11 of the 25 stations have been issued to Army units for use as ground stations. These as well as the 14 stations now held in depots will be mounted on vehicles and issued to Army units.

काकासावानी के स्टाक कार्डिस्ट

33. श्री सिद्धेश्वर प्रसाद: क्या कृपया और वित्त मंत्री 17 फरवरी, 1964 के प्रसारित प्रश्न संख्या 250 के उत्तर के

संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि स्टाफ घाटिस्टों की सेवा की शर्तों, वेतनक्रमों तथा वर्गीकरण सम्बन्धी विभागीय समिति के प्रतिवेदन पर इस बीच विचार कर लिया गया है ;

(ख) यदि हाँ, तो इस संबंध में क्या निर्णय किया गया है ?

सूचना और प्रसारण मंत्री (श्रीमती इन्दिरा गांधी) . (क) और (ख) . एक विवरण जिस में आकाशवाणी के स्टाफ घाटिस्टों सम्बन्धी विभागीय समिति की वेतनसिफारिशों की गई हैं जो सरकार द्वारा स्वीकार कर ली गई हैं । सभा गटल पर रखा गया है (वेकिले संख्या एल.टी-2991/64) । समिति की अन्य सिफारिशें विचाराधीन हैं ।

U. N. Training and Research Institute

34. { Shri R. S. Pandey:
Shri Surendra Pal Singh:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that the United Nations Training and Research Institute is being established in New York with the help of the member countries;

(b) if so, whether the Institute is establishing branches in other member countries also; and

(c) whether any such branch of the Institute is being established in India?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir. The Secretary-General of the United Nations has also requested the Governments of non-member countries and private organisations to contribute to the Institute.

(b) The headquarters of the Institute are to be located in New York. Much of its activity will, however, be decentralised so that certain research and training tasks will be undertaken

at the headquarters of various United Nations Specialised Agencies and regional commissions.

(c) No, Sir.

Flying Accidents

35. Shri R. S. Pandey: Will the Minister of Defence be pleased to state:

(a) the number of Air Force Officers killed in flying accidents during the last five years; and

(b) the amount of loss suffered due to such accidents?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) and (b). It is not in public interest to give this information.

Administrative reforms in NEFA

36. Shri J. B. S. Bhat: Will the Minister of External Affairs be pleased to refer to the reply given to Starred Question No. 1299 on the 4th May, 1964 and state the progress since made by the Committee constituted to go into the development of Local-Self Government institutions in NEFA?

The Minister of External Affairs (Shri Swaran Singh): The Committee has visited the Siang, Lohit and Tirap Frontier Divisions of NEFA for an on the spot study, and has ascertained the views of a number of non-officials and officials. It plans to visit other areas of NEFA in the autumn. In the meantime, it has met in New Delhi to examine and consider various suggestions.

Indian Labour Conference, Bangalore

Shri Iridib Kumar

Chaudhuri:

Shri Rameshwar Tantis:

Shri Onkar Lal Borwa:

37. { Shri B. P. Yadava:
Shri Bishanchander Seth:
Shri Dhanoh:
Shri P. C. Borooah: